

IN THE INCOME TAX APPELLATE TRIBUNAL
BANGALORE BENCH 'SMC-C', BANGALORE

BEFORE SHRI A.K.GARODIA, ACCOUNTANT MEMBER

ITA No.1578/Bang/2017
Assessment Year :2011-12

M/s. I T for Change, #302, Ushas Apartments, 16 th Main, 4 th Block, Jayanagar, Bangalore – 560011. PAN. AAAAI0603A	Vs.	The Deputy Commissioner of Income Tax, Circle – 17(1), Bangalore.
APPELLANT		RESPONDENT

ITA Nos.1579 & 1580/Bang/2017
Assessment Years :2012-13 & 2013-14

M/s. I T for Change, #302, Ushas Apartments, 16 th Main, 4 th Block, Jayanagar, Bangalore – 560011. PAN. AAAAI0603A	Vs.	The Income Tax Officer (Exemptions), Ward – 1, Bangalore.
APPELLANT		RESPONDENT

Assessee by : None
Revenue by : Shri Palani Kumar, Addl. CIT

Date of hearing : 23-11-2017
Date of pronouncement : 29-11-2017

ORDER

PER A. K. GARODIA, A.M.:

At the very outset, learned DR of the revenue filed copy of a letter dated 14.11.2017 filed by the assessee on 17.11.2017 with the office of CIT DR, ITAT Bengaluru and pointed out that as per the same, the assessee has withdrawn these three appeals. In view of this, these three appeals are dismissed as withdrawn.

2. In the result, all these three appeals of the assessee are dismissed.

Order pronounced in the open court on the date mentioned on the caption page.

Sd/-
(A.K. GARODIA)
ACCOUNTANT MEMBER

Bangalore
Dated : 29.11.2017.
/MS/

Copy to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR, ITAT, Bangalore.
6. Guard file

By order

Senior Private Secretary,
Income Tax Appellate Tribunal,
Bangalore.